



DELHI STATE LEGAL SERVICES AUTHORITY

(Constituted Under the 'Legal Services Authorities Act, 1987', an Act of Parliament)

Under the Administrative Control of High Court of Delhi

Central Office, Patiala House Courts Complex, New Delhi - 110001

Ph. : 23384781, Fax : 23387267, Email : dslsa-phc@nic.in

www.dslsa.org 24x7 Toll free Helpline No.: 1516



Last date for submission of applications:

09.10.2019

CIRCULAR

Delhi State Legal Services Authority intends to appoint Accounts Officers (post – retirement) on contractual basis for District Legal Services Authorities, Delhi / New Delhi as per requirement on the following terms and conditions:-

Terms & Conditions:

1. The retired officials of Comptroller & Auditor General of India, The Pr. Accountant General (Audit) Delhi, Principal Secretary (Finance), Govt of Delhi, High Court of Delhi, District Courts and Delhi Government may apply;
2. Upper age limit for remaining on the said post is 65 years;
3. The incumbent should have good experience in Accounts;
4. The selected candidate shall be paid a fixed remuneration of Rs. 35,000/- per month;
5. Accounts Officers (post – retirement) shall be entitled to avail a total number of 12 days paid leave in a year, subject to a maximum of three days leave in a month. In the event of the number of leave exceeding per year or per month, the permissible limit, pro-rata deduction will be made from their monthly remuneration;
6. Eligible candidates may submit their applications in the prescribed format complete in all respect to this Authority either by post or via e-mail at our e-mail address estabwing-dslsa@nic.in on or before **09.10.2019**.
7. This Authority reserves the right to withdraw the aforesaid proposal;
8. The applications received after the due date shall not be entertained.

(Kanwal Jeet Arora)
Member Secretary

Proforma for the post of Accounts Officer (post – retirement) on Contractual basis

(to be filled in by the applicant only)

1. Name:
2. Father's / Husband's Name:
3. Present Address:
.....
- Contact no :
4. Permanent Address:
.....
5. Date of Birth (DD/MM/YYYY):
6. Date of retirement from the Govt. Services:
7. Post held at the time of retirement:
8. Disciplinary action / criminal case, if any during service, provide details:
.....
9. Nature of work dealt with:
.....
10. Educational Qualification:
.....
11. Any other Special qualification / achievement:
.....
12. Present employment, if any:
.....

Affix self
attested
passport size
photograph

Date:

(Signature of the applicant)

Place: